

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2337  
TO BE ANSWERED ON 21<sup>st</sup> MARCH, 2023**

**STATUS OF ERS AMBULANCES**

**2337: SHRI MOHAMMED NADIMUL HAQUE:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the average number of medical care emergencies reported daily in the country;
- (b) the number of Emergency Response Service (ERS) Ambulances in the country at present, State-wise;
- (c) the present number of ERS Ambulances that are equipped to perform crucial functions like Advanced Life Support, Basic Life Support and Cardiopulmonary Resuscitation;
- (d) the number of lives lost in the year 2022 because the ambulance did not reach the patient on time, and the reasons therefor;
- (e) whether Government has taken any initiatives to improve the functioning of the ERS Ambulance services; and
- (f) if so, the details thereof and, if not, the reasons therefor?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (f): The primary responsibility of strengthening public healthcare system, including Emergency Response Services, Ambulance lies with the respective State/UT Governments. Under National Health Mission (NHM), the Ministry of Health and Family Welfare provides the technical and financial support to the States/UTs to strengthen their public healthcare system, including the provision for National Ambulance Services (NAS), as per the proposals submitted by the States/UTs in the form of Programme Implementation Plans (PIPs) based on their requirements

The data on medical care emergencies and deaths due to delay of ambulance are not maintained centrally.

Under the National Health Mission, various steps have been taken to support the States/UTs for providing adequately equipped ambulances. Some of the key steps are:

- MoHFW has launched the National Ambulance Services (NAS) under the National Health Mission. Basic life support ambulances (BLS), Advanced life support ambulances (ALS) and patient transport vehicles (PTVs) are supported by the NAS. An ALS is supported for an average population of 5 Lakh and a BLS Ambulance is supported for over one lakh population. States are at liberty to propose the number of ambulances as per the norm to fill the gap.
- All BLS and ALS ambulances are running with centralised call centres which are presently functioning in States/UTs with the numbers 102 and 108. Norms for both ALS & BLS are defined for the number of drugs, equipment, Emergency Medical Technicians (EMTs) etc.
- Dial 108 is predominantly an emergency response system, primarily designed to attend to patients of critical care, trauma and accident victims etc. Dial 102 services essentially consist of basic patient transport aimed to cater the needs of pregnant women and children though other categories are also taking benefit and are not excluded. Janani Shishu Suraksha Karyakaram (JSSK) entitlements e.g. free transfer from home to facility, inter facility transfer in case of referral and drop back for mother and children are the key focus of 102 service. For Dial 102 Service and Dial 108 Service, operational cost is supported under NHM.
- The revision of cost norms for Advanced life support ambulances (ALS) and Basic life support ambulances (BLS) for the States/UTs has been approved under NHM on 7.09.2022. Further, for Northeast States and other hilly States/UTs like HP, J&K, UK and Ladakh, an additional provision of 10 % is made due to geographical difficulties.

There are a total 2,423 Advanced Life Support Ambulances, 17,135 Basic Life Support Ambulances, 3,676 Patient Transport Vehicles, 17 Boat and 131 Bike presently supported by NHM in the country (NHM MIS September, 22) and State-wise details of Ambulance under National Health Mission (NHM) all over country are given at **Annexure**.

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**Emergency Referral Services (ERSs)**

Sl.No.	State	ALS	BLS	PTV	Boat	Bike	Others	Total
1	Bihar	555	1003	0	0	0	78	1636
2	Chhatisgarh	30	270	315	0	0	0	615
3	Himachal Pradesh	35	213	150	0	6	0	404
4	Jammu & Kashmir	139	64	286	0	0	0	489
5	Jharkhand	50	287	0	0	0	1633	1970
6	Madhya Pradesh	162	804	1005	0	0	0	1971
7	Orissa	112	512	500	6	0	0	1130
8	Rajasthan	125	714	600	0	45	0	1484
9	Uttar Pradesh	250	4470	0	0	0	0	4720
10	Uttarakhand	54	217	128	1	0	0	400
11	Arunachal Pradesh	0	90	150	0	0	0	240
12	Assam	14	779	0	7	0	235	1035
13	Manipur	0	0	0	0	0	33	33
14	Meghalaya	12	38	0	0	0	0	50
15	Mizoram	0	0	62	0	0	3	65
16	Nagaland	0	27	66	0	0	0	93
17	Sikkim	0	8	0	0	0	1	9
18	Tripura	0	50	0	0	0	0	50
19	Andhra Pradesh	105	523	0	0	0	0	628
20	Goa	25	0	0	0	0	4	29
21	Gujarat	175	225	0	0	0	18	418
22	Haryana	59	297	280	0	0	0	636
23	Karnataka	132	583	0	0	0	178	893
24	Kerala	0	315	0	0	0	0	315
25	Maharashtra	233	704	0	3	30	2674	3644
26	Punjab	0	0	0			0	0
27	Tamil Nadu	124	1160	0	0	0	0	1284
28	Telangana	30	396	0	0	50	0	476
29	West Bengal	0	3241	0	0	0	0	3241
30	A&N Island	0	26	0	0	0	0	26
31	Chandigarh	0	6	0	0	0	0	6
32	D&N Haveli/D&D	0	0	0	0	0	11	11
33	Delhi	0	100	120	0	0	0	220
34	Ladakh	2	2	14	0	0	0	18
35	Lakshadweep	0	0	0	0	0	0	0
36	Puducherry	0	11	0	0	0	0	11
All India		2423	17135	3676	17	131	4868	28250